# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3499 TO BE ANSWERED ON 11.08.2025

### IMPLEMENTATION OF ELI SCHEME

### 3499. SHRI THARANIVENTHAN M S:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has implemented the Employment-Linked Incentive (ELI) scheme to promote employment generation in the formal sector;
- (b)if so, the details thereof along with the total number of beneficiaries and establishments registered under the scheme, State-wise including Tamil Nadu;
- (c)the details of the total financial allocation and expenditure incurred under the scheme so far;
- (d)the details of the types of industries and sectors covered under the scheme and the criteria for eligibility;
- (e)whether the Government has conducted any impact assessment or review of the scheme's effectiveness in generating sustainable employment and if so, the details thereof;
- (f) the steps taken by the Government to create awareness about the scheme among small and medium enterprises and youth, especially in regions with high unemployment; and
- (g)whether the Government has any plans to extend, modify or integrate the scheme with other employment promotion programmes and if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (g): The Government on 01.07.2025 approved the Employment Linked Incentive (ELI) Scheme named as Prime Minister Viksit Bharat Rojgar Yojna to support employment generation, enhance employability and social security, across all sectors, with special focus on the manufacturing sector. The scheme has been formulated after extensive consultations with all stakeholders including labour intensive Ministries, Trade Unions, Industry Associations and Experts.

The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹ 99,446 Crore for the period FY 2025-26 to FY 2031-32. The scheme comprises of two parts i.e. Part A and Part B and focuses on providing support to both employees and employers by way of incentives. The scheme provides for incentives for 1.92 crores new eligible employees under Part A. Incentive for creation of approx. 2.59 crore additional jobs to employers is provided for under Part B of the scheme.

All employers in any sector covered under EPF & MP Act, 1952 are eligible for incentives as per the scheme guidelines.

To generate widespread awareness about the Prime Minister Viksit Bharat Rojgar Yojna, the Ministry has undertaken a multi-tiered outreach strategy. It has convened inter-ministerial meetings involving key ministries across various levels. These ministries, in turn, have organized seminars and webinars, inviting industry partners and relevant stakeholders to sensitize them about the scheme. Additionally, the Ministry has held high-level meeting at the Hon'ble Union Minister for Labour & Employment level with State Labour and Industry Ministers to ensure State-level alignment and understanding of the scheme. To further strengthen outreach efforts, has constituted State Cross-Functional Teams comprising officers from EPFO, ESIC, CLC etc. These teams are actively conducting webinars, seminars, meetings, and workshops, and are leveraging social media platforms to disseminate information about the scheme. They are also engaging directly with industry partners, State officials, and other key stakeholders to foster greater awareness and participation across the country.

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